



\$~44 to 146

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

45

+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

46

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

versus

UNION OF INDIA & ORS.

.....Respondents

47

+ W.P.(C) 11253/2019 & CM APPL. 46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

48

+ W.P.(C) 1171/2020

IFB INDUSTRIES LTD. Petitioner

versus



NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

.....Respondents

49

+

W.P.(C) 4824/2020 & CM APPL. 2183/2021

M/S CILANTRO DINERS PVT. LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

50

+

W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

51

+

W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

52

+

W.P.(C) 9146/2020

LITE BITE TRAVELS FOODS PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

53

+

W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD

.....Petitioner

versus



UNION OF INDIA AND ORS. Respondents

54
+ W.P.(C) 1765/2021
M/S LE REVE Petitioner

versus

UNION OF INDIA & ORS. Respondents

55
+ W.P.(C) 1766/2021
NEEVA FOODS PVT. LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

56
+ W.P.(C) 1852/2021 & CM APPL. 5359/2021, CM APPL. 29026/2021
CM APPL. 29027/2021
M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

versus

UNION OF INDIA & ORS. Respondents

57
+ W.P.(C) 1951/2021 & CM APPL. 5705/2021, CM APPL. 5706/2021
M/S SUB WEST RESTAURANTS LLP Petitioner

versus

UNION OF INDIA & ORS. Respondents

58
+ W.P.(C) 2440/2021



BONNE SANTE

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondent

59

+

W.P.(C) 2785/2021 & CM APPL. 8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

60

+

W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

61

+

W.P.(C) 4600/2021

INOX LEISURE LIMITED.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

62

+

W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS PRIVATE LIMITED Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents



- 63
+ W.P.(C) 14666/2021 & CM APPL. 46201/2021, CM APPL. 46202/2021, CM APPL. 46203/2021
ANAND RATHI Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 64
+ W.P.(C) 15172/2022
BARBEQUE NATION HOSPITALITY LTD Petitioner
versus
UNION OF INDIA AND ORS Respondents
- 65
+ W.P.(C) 683/2023 & CM APPL. 2679/2023, CM APPL. 3317/2026
RAJKOTIA MEDICARE PVT. LTD. Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 66
+ W.P.(C) 8228/2024
M/S. UMANG REALTECH PRIVATE LIMITED Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 67
+ W.P.(C) 14051/2024 & CM APPL. 58805/2024
M/S ASIAN RADHIKA MULTIPLEXES PVT LTD Petitioner
versus



- 68 SH HRUSHIKESH AND ANR Respondents
+ W.P.(C) 13902/2025
ADVANCE INDIA PROJECTS LIMITED Petitioner
versus
DIRECTOR GENERAL OF ANTI-PROFITEERING & ORS.
.....Respondents
- 69 W.P.(C) 7910/2019 & CM APPL. 32779/2019
+ SALARPURIA REAL ESTATE PVT. LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 70 W.P.(C) 7911/2019
+ SATTVA DEVELOPERS PVT. LTD Petitioner
versus
UNION OF INDIA & ORS. Respondent
- 71 W.P.(C) 12355/2019
+ PARAMOUNT, PROPBUILD PVT. LTD. Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 72 W.P.(C) 12717/2019
+ BHARTIYA CITY DEVELOPERS PVT LTD Petitioner
versus



UNION OF INDIA & ORS. Respondents

73
+ W.P.(C) 12847/2019 & CM APPL. 52474/2019
RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.
.....Petitioner

versus

UNION OF INDIA & ORS. Respondents

74
+ W.P.(C) 1406/2020 & CM APPL. 4879/2020
M/S FRIENDS LAND DEVELOPERS
.....Petitioner

versus

UNION OF INDIA & ORS. Respondents

75
+ W.P.(C) 2083/2020 & CM APPL. 7369/2020
FUSION BUILDTECH PVT LTD
.....Petitioner

versus

UNION OF INDIA & ORS. Respondents

76
+ W.P.(C) 2084/2020 & CM APPL. 7371/2020
ASTER INFRAHOME PVT LTD
.....Petitioner

versus

UNION OF INDIA & ORS. Respondents

77
+ W.P.(C) 2445/2020
MIS SARVPRIYA SECURITIES PVT. LTD
.....Petitioner



versus

78 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 2742/2020 & CM APPL. 9552/2020
ACME HOUSING INDIA PVT. LTD. Petitioner

versus

79 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 3910/2020
MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS
M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

versus

80 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 3911/2020
M/S NANI RESORTS AND FLORICULTURE PVT. LTD.
.....Petitioner

versus

81 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 4348/2020
APEX MEADOWS PVT LTD Petitioner

versus

82 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 5347/2020 & CM APPL. 23558/2020



GAURSONS REALTECH PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

83

+

W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

84

+

W.P.(C) 5979/2020

EMAAR MGF LAND LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

85

+

W.P.(C) 8751/2020 & CM APPL. 28192/2020

M/S SIGNATURE BUILDERS PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

86

+

W.P.(C) 9931/2020

M/S. NIRALA PROJECTS PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

87

+

W.P.(C) 9934/2020 & CM APPL. 31623/2020, CM APPL.



31624/2020

M/S S3 BUILDWELL LLP

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

88

+ W.P.(C) 9935/2020 & CM APPL. 31625/2020, CM APPL.
31626/2020

M/S. JMK HOLDINGS PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

89

+ W.P.(C) 10932/2020 & REVIEW PET. 127/2024, CM APPL.
34237/2020, CM APPL. 34238/2020, CM APPL. 8172/2022

M/S EMAAR MGF LAND LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

90

+ W.P.(C) 990/2021

M/S BPTP LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

91

+ W.P.(C) 997/2021 & CM APPL. 2721/2021



M/S MAN REALTY LTD & ANR.

.....Petitioners

versus

UNION OF INDIA & ORS.

.....Respondents

92

+

W.P.(C) 2676/2021 & CM APPL. 7906/2021

HORIZON PROJECTS PRIVATE LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

93

+

W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

94

+

W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

95

+

W.P.(C) 6337/2021 & CM APPL. 19960/2021

M/S PURI CONSTRUCTION PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

96



+ W.P.(C) 6983/2022 & CM APPL. 21405/2022
WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED
.....Petitioner
versus

UNION OF INDIA & ORS. Respondents

97
+ W.P.(C) 12573/2022 & CM APPL. 38062/2022 & CM APPL.
38063/2022
M/S SWATI REALTY Petitioner
versus

UNION OF INDIA & ORS. Respondents

98
+ W.P.(C) 12639/2022 & CM APPL. 38309/2022, CM APPL.
38310/2022, CM APPL. 39263/2022
M/S PERFECT BUILDWELL PVT LTD Petitioner
versus

UNION OF INDIA AND ORS Respondents

99
+ W.P.(C) 12797/2022 & CM APPL. 38922/2022, CM APPL.
38923/2022, CM APPL. 38924/2022
VASAVI AND GP INFRA LLP Petitioner
versus

UNION OF INDIA Respondent

100
+ W.P.(C) 13657/2022 & CM APPL. 41646/2022, CM APPL.
41647/2022



	M/S DLF LIMITED	Petitioner
	versus	
	UNION OF INDIA & ORS.	Respondents
101		
+	W.P.(C) 14835/2022	
	M/S AIRMID REAL ESTATE LTD.	Petitioner
	versus	
	UNION OF INDIA & ORS.	Respondents
102		
+	W.P.(C) 15170/2022	
	CAROA PROPERTIES LLP AND ANR	Petitioners
	versus	
	UNION OF INDIA AND ORS.	Respondents
103		
+	W.P.(C) 16178/2022 & CM APPL. 38836/2023	
	ARIHANT SUPERSTRUCTURES LTD.	Petitioner
	versus	
	UNION OF INDIA & ORS.	Respondents
104		
+	W.P.(C) 16266/2022 & CM APPL. 50925/2022, CM APPL. 50926/2022	
	PRASU INFRABUILD PVT LTD	Petitioner
	versus	
	UNION OF INDIA & ORS.	Respondents
105		
+	W.P.(C) 16890/2022 & CM APPL. 53510/2022, CM APPL.	



53511/2022, CM APPL. 53512/2022

BHAGWATI INFRA

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

106

+

W.P.(C) 17132/2022 & CM APPL. 54440/2022

WHEELABRATOR ALLOY CASTINGS LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

107

+

W.P.(C) 246/2023 & CM APPL. 939/2023 & CM APPL. 940/2023

M/S BHARTIYA URBAN PVT LTD (FORMERLY,
BHARTIYA CITY DEVELOPERS PVT LTD)

.....Petitioner

versus

UNION OF INDIA AND OTHERS & ANR.

.....Respondents

108

+

W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

109

+

W.P.(C) 9063/2023 & CM APPL. 34491/2023, CM APPL.
34492/2023

JKG CONSTRUCTION PVT LTD

.....Petitioner

versus

THE UNION OF INDIA & ORS.

.....Respondents

110

+

W.P.(C) 11180/2023 & CM APPL. 43445/2023, CM APPL.



43446/2023

M/S ATS TOWNSHIP PVT LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

111

+

W.P.(C) 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD.

.....Petitioner

versus

UNION OF INDIA AND ORS.

.....Respondents

112

+

W.P.(C) 14137/2023

M/S SALARPURIA SIGNUM COMPLEX LLP

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

113

+

W.P.(C) 14681/2023 & CM APPL. 58468/2023

ADHIRAJ CONSTRUCTIONS PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

114

+

W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS

.....Respondents



115

+ W.P.(C) 1418/2019

M/S J.P. & SONS THROUGH SHRI ANKIT
KHANDELWAL, PROPRIETOR

.....Petitioner

versus

NATIONAL ANTI- PROFITEERING AUTHORITY
THROUGH ITS SECRETARY & ORS.

.....Respondents

116

+ W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

117

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

.....Petitioners

versus

UNION OF INDIA & ORS.

.....Respondents

118

+ W.P.(C) 5558/2019 & CM APPL. 24368/2019

UNICHARM INDIA PVT. LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

119

+ W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

versus



UNION OF INDIA THROUGH ITS SECRETARY & ORS.

.....Respondents

120

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES

.....Petitioner

versus

UNION OF INDIA THROUGH ITS SECRETARY & ORS.

.....Respondents

121

+ W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

122

+ W.P.(C) 969/2020 & CM APPL. 5342/2020

NESTLE INDIA LTD. & ANR.

.....Petitioners

versus

UNION OF INDIA & ORS.

.....Respondents

123

+ W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

124

+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD,

.....Petitioner

versus



125 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 3737/2020
PHIILIPS INDIA LIMITED. Petitioner
versus

126 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 4345/2020
RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner
versus

127 UNION OF INDIA AND ORS Respondents
+ W.P.(C) 4375/2020
M/S PATANJALI AYURVED LTD Petitioner
versus

128 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 4516/2020
MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner
versus

129 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 4607/2020
AFFINITI ENTERPRISES Petitioner
versus

130 UNION OF INDIA & ORS. Respondents
+ W.P.(C) 7412/2020 & CM APPL. 24800/2020



SAMSUNG INDIA ELECTRONICS PVT LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

131

+

W.P.(C) 10901/2020 & CM APPL. 34162/2020, CM APPL.
34163/2020, CM APPL. 55627/2025

S.C. JOHNSON PRODUCTS PVT. LTD.

.....Petitioner

versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

.....Respondents

132

+

W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

133

+

W.P.(C) 1593/2021

RAYMOND CONSUMER CARE LTD.

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

134

+

W.P.(C) 2897/2021 & CM APPL. 74447/2025

ITC LIMITED & ANR.

.....Petitioners

versus

UNION OF INDIA & ORS.

.....Respondents

135

+

W.P.(C) 3254/2021



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+
GILLETTE INDIA LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
W.P.(C) 3306/2021
PROCTER AND GAMBLE HOME PRODUCTS PVT LTD
.....Petitioner
versus
UNION OF INDIA & ORS. Respondents
137
+
W.P.(C) 3327/2021
PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD
.....Petitioner
versus
UNION OF INDIA & ORS. Respondents
138
+
W.P.(C) 7781/2022 & CM APPL. 23831/2022
SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
139
+
W.P.(C) 12557/2022 & CM APPL. 38027/2022, CM APPL.
38028/2022
L OREAL INDIA PRIVATE LIMITED Petitioner
versus
UNION OF INDIA & ORS. Respondents
140



- 141
+ W.P.(C) 15169/2022
GELENMARK PHARMACEUTICAL LIMITED AND ANR
.....Petitioners
versus
UNION OF INDIA AND ORS Respondents
- 142
+ W.P.(C) 17073/2022 & CM APPL. 54098/2022, CM APPL. 68555/2025
ALLERGAN HEALTHCARE INDIA PVT. LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 143
+ W.P.(C) 4131/2020
MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 144
+ W.P.(C) 7736/2020
M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- 145
+ W.P.(C) 8229/2020
LITECON INDUSTRIES PVT.LTD. Petitioner
versus
UNION OF INDIA & ORS. Respondents



+ W.P.(C) 13715/2022 & CM APPL. 41879/2022, CM APPL. 45056/2022, CM APPL. 45505/2022

NY CINEMAS LLP

.....Petitioner

versus

UNION OF INDIA ORS.

.....Respondents

146

+ W.P.(C) 15289/2022 & CM APPL. 47442/2022, CM APPL. 47443/2022

ANUTONE ACOUSTICS LIMITED

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

For the Petitioners:

Mr. Nikhil Gupta, Mr. Rochit Abhishek, Mr. Prince Nagpal and Mr. Devang Dwivedi, Advocates in Item nos. 49,51,54,55,58,60

Mr. Tarun Gulati, Sr. Adv. with Mr. Ajay Aggarwal, Mr. Adarsh Aggarwal, Mr. Abhishek Dagar, Advs. in item no.134.

Mr. Shamik Gupta, Advocate in Item 53

Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi and Ms. Meenal Songire, Advs. in Item No. 63, 69, 70, 72, 75, 76, 94, 97, 107, 112 and 116

Mr. Prakash Kumar, Advocate in Item 74

Ms. Parul Sachdeva, Advocate in Item 98

Mr. Bharat Raichandani, Mr. Deepak Khokhar, Mr. Annweshaa Laskar, Ms. Prachi Sharma, Mr. Chaitanya G. Tripathi and Mr. Rishav Raj, Advocates in Item nos. 105 & 113.

Mr. Rohan Shah, Sr. Adv. along with Mohammed Anajwalla, Advocate in Item nos. 117, 132, 140 & 142

Ms. Ashwarya Sharma, Ms. Kinjal Shrivastava, Mr. Vivek Vaibhav and Ms. Vaishnavi Rajput, Advocates in Item 127

Mr. Puneet Agrawal, Ms. Purvi Sinha and Mr. Chetan Kumar Shukla, Advocates In Item nos. 59, 66, 73, 77, 80, 83, 85, 86, 87, 88, 95, 103, 108, 110, 130,138



Mr. Monish Panda and Mr. Gaurav Dabas, Advocate in Item 82 & 93
Mr. Abhishek A Rastogi, Ms. Pooja M Rastogi and Ms. Meenal Songire, Advocates in Item nos. 44, 69, 70, 72, 75, 76, 94, 97, 107, 112 & 116
Ms. Shelly Singh, Advocate in Item 64
Mr. Tarun Gulati, Sr. Advocate with Mr. Sparsh Bhargava, Ms. Ishita Farsaiya and Mr. Aryan Singh, Advocates. For Item No. 45, 47
Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater and Mr. Ajitesh Dayal Singh, Advocates. Item No. 61,106,128, 144
Mr. Sparsh Bhargava, Ms. Vanshika Taneja, Ms. Ishita Farsaiya and Mr. Aryan singh, Advocates. For Item No. 65, 141
Mr. Kamal Sawhney, Mr. Deepak Thackur, Mr. Rishabh Mishra, Ms. Aakansha Wadhwani, Advocates. Item No. 79
Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates. Item No. 92
Mr. Shivam Singh and Ms. Anindyya Priyadarshi, Advocates. Item No. 96
Ms. Parul Sachdeva, Advocates. Item No. 98
Mr. Tarun Jain and Mr. Divyansh Singh, Advocates. Item No. 104
Mr. Ashwarya Sharma, Mr. Kinjal Shrivastava, Mr. Vivek Vaibhav and Mr. Vaishnavi Rajput, Advocates. Item No. 127
Mr. Rajat Bose and Mr. Ankit Sachdeva, Advocates. Item No. 131
Mr. Mihir Naniwadekar, Mr. Prateek Chadha, Mr. Ruturaj Gurjar, Mr. Sreekar Aechuri and Mr. Aniket Chauhaan. Advocates. Item No. 145
Mr. Rohan Shah Sr. Adv. with Ms. Vanita Bhargava, Mr. Ajay Bhargava and Ms. Nandita Chauhan, Advocates. Item No. 117
Mr. Rohan Shah and Mr. Mohammed Anajwalla, Advocates. Item No. 117, 132, 140, 142
Mr. Kishore Kunal, Ms. Ankita Prakash, and Mr. Anuj Kumar, Advocates. in item 101.
Mr. Mihir Naniwadekar, Mr. Prateek Chadha, Mr. Ruturaj Gurjar, Mr. Sreekar, Aechuri and Mr. Aniket Chauhaan Advocates in Item No 145
For the Respondent:
Ms. Pratima N Lakra , CGSC with Mr. Shailender Mishra and Mr. Chanankya Kene, Advocates in Item Nos. 44, 58
Mr. Himanshu Pathak, SPC with Mr. Chetan Sharma, Advocates in Item Nos. 46, 118 UOI
Mr. Farman Ali, CGSC with Ms. Usha Jamnal, Advocates Item Nos. 49, 59, 60, 86, 91, 118
Ms. Anubha Bhardwaj, CGSC, UOI with Mr. Anchal Kashyap and Mr.



Vijay Misra, Advocates Item Nos. 53

Mr. Satya Ranjan Swain CGSC, Mr. Kautilya Birat, Mr. Ankush Kapoor and Mr. Vishwadeep, Advocates in Item Nos. 56, 135 R-1

Mr. Yunus Malik, Mr. Nishant Sharma and Mr. Vinayak Dubey, Advocates in Item Nos. 60, 93

Mr. Ripudaman Bhardwaj, CGSC with Mr. Amit Kumar Rana, Advocates in Item Nos. 61, 117 UOI, 119 UOI, 136 UOI

Mr. Piyush Beriwal, Ms. Ruchita Srivastava, Ms. Neha Kamboj and Mr. Dev Aaseri, Advocates in Item Nos. 63, 84R-1, 96, 98

Mr. Yunus Malik, Mr. Nishant Sharma and Mr. Vinayak Dubey, Advocates in Item Nos. 63

Mr. Anurag Ojha, SSC with Mr. Dipak Raj and Mr. Priyatam Bhardwaj, Advocates Item Nos. 67, 68

Mr. Kshitij Chhabra, SPC with Mr. Abhijeet Vikram Singh, Advocates in Item Nos. 68

Mr. Ruchir Mishra, Mr. Sanjiv Kr Saxena, Mr. Mukesh Kr Tiwari, Ms. Reba Jena Mishra and Ms. Poonam Shukla, Advocates in Item No. 71, 95

Mr. Vikram Jetly CGSC with Ms. Shreya Jetly, Advocates for in Item No. 72, 123 R-1

Mr. Gibran Naushad, SSC with Mr. Suraj Shekhar Singh and Mr. Harsh Singhal, Advocates in Item Nos. 73, 77, 83, 95, 116, 120, 129

Ms. Sonia Sharma, Ms. Neha Chugh and Ms. Shambhavi Sharma, Advocates in Item Nos R- 2, 3. 74

Mr. Aman Malik, Mr. Nishant Sharma and Mr. Vinayak Dubey, Advocates in Item Nos. 75, 77

Mr. Samir Malik, Mr. Nishant Sharma and Mr. Vinayak Dubey, Advocates in Item Nos. 76, 78

Mr. Aditya Singla, SSC, CBIC with Mr. Arya Suresh Nair, Ms. Shreya Lamba, Mr. Dhananjay Gautam and Mr. Akhil Sharma, Advocates in Item Nos. 83

Mr. Parangat Pandey, Panel Counsel for DGAP, Advocates in Item Nos. 84, 92

Mr. Vedansh Anand, SPC with Mr. Kush Garg, Advocates for R-1 in Item No. 88, 113

Mr. Himanshu Pathak, SPC with Mr. Chetan Sharma, Advocates in Item No. 90, 116 UOI

Ms. Suruchi Suri, Advocate in Item No. 97

Mr. Manish Kumar (SPC) for UOI, Advocate in Item No. 103



Mr. Farman Ali, SPC with Ms. Usha Jamnal, Advocate in item no.109, 121 R 2-3, 128 UOI, 129, 130, 144

Mr. Piyush Beriwal, Ms. Ruchita Srivastava, Ms. Neha Kamboj, Mr. Dev Aaseri, advocate in item 111, 121, 134

Mr. Vikrant N Goyal, Mr. Piyush wadhwa, Mr. Yash basoya and Mr. Kunal Dixit, Advocates in Item No. 114

Mr. Kamal Sawhney, Mr. Deepak Thackur, Mr. Rishabh Mishra and Ms. Aakansha Wadhwani, Advocates for R-4 in Item No. 115

Mr. Ruchesh Sinha Sr. St. Counsel CGST with Ms. Upasna Vashistha, Advocates in Item No. 119, 126

Ms. Anushree Narain Sr. Standing Counsel with Mr. Naman Choula and Mr. Yamit Jetley, Advocates in item No. 119

Mr. Syed Abdul Haseeb, CGSC, Advocate in item No. 119 UOI

Mr. Vipul Agrawal, Sr. Standing Counsel, Advocate in Item No. 125

Mr. Ashwarya Sharma, Mr. Kinjal Shrivastava, Mr. Vivek Vaibhav and Mr. Vaishnavi Rajput, Advocates in Item No. 127

Ms. Nidhi Raman CGSC with Mr. Arnav Mittal and Mr. Akash Mishra, Advocates in Item No. 131, 131UOI

Mr Rakesh Kumar, SPC with Mr. Sunil, Advocates in Item No. 138 UOI

Ms. Uma Prasuna Bachu, SPC, Advocate in Item No. 139

Mr. Vipul Agrawal, Sr. Standing Counsel, Advocate in Item No. 144

Mr. Anurag Ojha, SSC With Mr. Dipak Raj, and Mr. Priyatam Bhardwaj, Advocates in Item No. 145

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik and Mr. Satyam, Advs. for Respondent- NAA/CCI and DGAP in Item Nos. 44, 46, 48, 50, 53, 61, 62, 63, 64, 66, 67, 69, 70, 75, 78, 79, 80, 84, 85, 87, 88, 89, 90, 91, 92, 94, 95, 97, 98, 99, 100, 101, 102, 103, 104, 105, 107, 108, 110, 111, 113, 119, 125, 126, 127, 130, 131, 135, 139, 140, 145 and 146

Mr. Himanshu Pathak, SPC with Mr. Chetan Sharma, Adv. for Respondent UOI in Item no. 46

Mr. Rajesh Kumar, Senior Panel Counsel for Union of India along with Mr. Yash Narain and Ms. Pragya Yadav, Advocates for Union of India in Item nos. 47, 74, 75, 76, 92 and 101.

Mr. Vivek Goyal, Advocate, CGSPC for UOI in Item No. 51, 137

Mr. Satya Ranjan Swain (CGSC) with Mr. Kautilya Birat, Mr. Ankush, Kapoor and Mr. Vishwadeep , Advocates For Respondent No. 1 (UOI) in Items 56, 135



Ms. Neha Malik, Advocate in Item nos. 81, 84, 86, 106
Mr. Puspaj Singh For Respondents No. 4 & 5 in Item 68
Mr. Vikram Jetly, CGSC with Ms. Shreya Jetly, Advocate for R-1/UOI in Item nos. 72, 73 and 123.
Ms. Sonia Sharma and Ms. Shambhvi Sharma and Neha Chugh, Advocates for R2 & R3 item no 74

Mr. Himanshu Pathak, SPC with Mr. Chetan Sharma, Adv. for Respondent UOI in Item No. 90
Mr. Vedansh Anand, SPC with Mr. Kush Garg, Advocate for UOI in Item nos. 88 and 113.
Mr. Sandeep Vishnu, SPC for R-1/UOI in Item 97
Ms. Suruchi Suri, Advocate for R-4 in Item 97
Mr. Manish Kumar, SPC for Respondent UOI in Item 103
Mr. Chiranjiv Kumar, Mr. Mukesh Sachdeva and Mr. Durgesh Bharti, Advocates for UOI in Item 105
Mr. Naginder Benipa, SPC with Mr. Ankit Siwach, Mr. Udit Vaghela, Mr. Jaskaran Singh, Mr. Arjun Baliyan, Mr. Saarthak Sethi and Ms. Kritika Sachdeva, Advocates for UOI in Item 110
Mr. Himanshu Pathak, SPC with Mr. Chetan Sharma, Adv. for UOI in Item No. 116 & 118
Mr. Ravi Chawla, Mr. Vivek Luthra and Mr. Daksh Tikoo, Adv. in Item Nos. 120 & 129.

CORAM:

HON'BLE MR. JUSTICE NITIN WASUDEO SAMBRE

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER

% **29.01.2026**

1. After the constitutional validity was upheld, the matters are informed to be heard on individual basis. We are informed that in some of the matters, the counsels are appearing for the contesting respondents, i.e. respondent no.2 and respondent no.3.
2. In that view of the matter, we direct the respondent no.2 and respondent no.3 to ensure that the appearance, so also the pleadings are



completed in all the matters within a period of four weeks from today, including that by filing the written submissions.

3. We permit the respective counsel for the petitioners, so also the respective Counsel for respondents no.2 and 3, to mark their presence in each of the matters and in all such matters, where nobody is appearing. Steps be taken so as to represent the interest of respondents no.2 and 3.

4. The aforesaid exercise be completed within a period of four weeks from today.

5. We are further informed that the judgment delivered by this Court upholding the validity is subject matter of SLP which is under consideration.

6. The petitioners intend to argue the issue apart from the one which is already decided by this Court *qua* the constitutional validity.

7. As such, list on 21st May 2026.

8. Order be uploaded on the website of this Court.

CM APPL. 74447/2025 (stay) in W.P.(C) 2897/2021

9. Issue notice on this application.

10. Respective counsels appearing on behalf of the respondents waive notice.

11. Let a reply be filed before the next date of hearing *i.e.* 21st May 2026.

NITIN WASUDEO SAMBRE, J

AJAY DIGPAUL, J

JANUARY 29, 2026/sky/as